## THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated Guwahati,27.11.2014

No. HC.V- 63 /1995/957 /Estt. It is notified that service of Sri Mukul Bhattacharjya, who is officiating as Programmer in this Registry, stands regularized in the post of Programmer from September, 2007, subject to condition that Sri Bhattacharjya has to obtain the required qualification, within 2(two) years.

> **By Order** Sd/-

## REGISTRAR GENERAL

Dtd. 27.11.2014 Copy for information and necessary action to: -1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29 2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Guwahati-6. 3. The Registrar (Vigilance/Judicial), Gauhati High Court, Guwahati. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt. Dispur, Guwahati-The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt. Dispur, Guwahati -The Joint Registrar (.....), Gauhati High Court, Guwahati. The Director of Accounts & Treasuries, Assam, Guwahati-6. The Deputy Registrar (.....), Gauhati High Court, Guwahati. 10. Sri Rajneesh Bora, OSD & PRO, Gauhati High Court, Guwahati. 11. The Assistant Registrar (.....), Gauhati High Court, Guwahati. 12. The Treasury Officer, Kamrup Treasury, Guwahati - 1. 13. The System Analyst with a direction to upload it in the official website of the Gauhati High Court immediately. 14. The Administrative Officer (J) (.....), Gauhati High Court, Guwahati. 15. Sri Mukul Bhattacharjya, Programmer(Officiating), Gauhati High Court, Guwahati. 16. The Court Officer No.1 & 2, Gauhati High Court, Guwahati. 17. The Chief Security Officer, Gauhati High Court, Guwahati. 18. C.A. to the Registrar General, Gauhati High Court, Guwahati. 19. P.S. to the Registrar (Admn.), Gauhati High Court, Guwahati. 20. The Order File.